GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES **LOK SABHA UNSTARRED QUESTION NO. 4257** ANSWERED ON 29.03.2022

FUNDS FOR FAME-II SCHEME

4257. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of HEAVY INDUSTRIES भारी उदयोग मंत्री be pleased to state:

- the details of the funds allocated so far for the Faster Adoption and Manufacturing of Hybrid and Electric Vehicle (FAME II) Scheme on an annual basis and the amount of funds utilized for the same:
- whether the Government has sanctioned charging stations to Kerala under FAME II (b) scheme;
- if so, the number of charging stations set up in Kerala; and (c)
- (d) the details of other schemes sanctioned in Kerala thereunder along with the report of its progress?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

Sir, the detail of the budgetary allocation and utilization to implement Phase II of FAME-India Scheme is as under:

Sl.	Financial Year	Budget Allocation	Fund Utilization
No.			
1	2019-2020	Rs. 500.00 Crore	Rs. 500.00 Crore
2	2020-2021	Rs. 318.36 Crore	Rs. 318.36 Crore
3	2021-2022	Rs. 800.00 Crore	Rs. 729.30 Crore as on
			28/03/2022.

Yes Sir, Ministry of Heavy Industries has sanctioned 211 charging stations to Kerala state. In addition, this Ministry has also sanctioned 250 e-buses to Kerala state.